

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1896
TO BE ANSWERED ON 19.12.2022**

MIGRANT LABOURERS FROM ODISHA

†1896. SHRI BASANTA KUMAR PANDA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of migrant labourers from Odisha engaged in daily wages in all the States along with the details thereof;**
- (b) the schemes being implemented by the Government for daily wages labourers;**
- (c) whether the Government is providing any insurance cover to secure life and property of the said labourers; and**
- (d) the percentage of migration of labourers in Odisha and the reasons for the said migration and whether the Odisha Government is unable to pay daily wages to the said labourers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): Migration of workers from one area to another area is a continuous process and the migrant workers keep on moving from one area to another area in search of work.

Ministry of Labour & Employment has launched e-SHRAM portal, a National Database of the Unorganised Workers on 26th August, 2021. It has been made available to the States/ UTs for registration of unorganised workers on e-SHRAM portal. The main objective of the e-SHRAM portal is to create a national database of all unorganised workers including Construction Workers, Gig and Platform workers, Street Vendors, Domestic Workers, Agriculture Workers, Migrant workers and similar other workers seeded with Aadhaar. It is also to facilitate delivery of Social Security and welfare schemes to such workers. As on 13.12.2022, more than 28.46 crore across the country and 1.33 crore unorganised workers in respect of Odisha have been registered on this portal.

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Migrant workers are engaged in various occupations. There exist several social security and welfare schemes for workers including migrant workers engaged in such occupations. Some of the prominent schemes are as follows; Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) launched in 2015 provide for life & disability cover due to natural or accidental death. Pradhan Mantri Shram Yogi Man Dhan Pension Scheme (PM-SYM) launched in 2019 provides for old age social security in the form of monthly pension. Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) launched in 2018 provides Rs.5 lakh health coverage for secondary and tertiary health benefits to those migrant workers who are covered as eligible beneficiaries as per deprivation and occupation criteria. Model welfare schemes for the Building & other Construction Workers (BOCW) are administered by State Welfare Boards. Pradhan Mantri Awas Yojana caters to the housing needs to eligible beneficiaries.

Under the provision of Minimum Wages Act, 1948 both Central and State Government are appropriate Governments to fix the minimum wages of the workers employed in the scheduled employments under their respective jurisdictions.
